

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3083-3084 OF 2005

(From the judgement and order dated 29/10/2004 in WA No.3051/2004 and
WA No.3209/2004 of the HIGH COURT OF MADRAS)

SANKARA BALA VIDYALAYA MATRIC. SCHOOL

Petitioner(s)

VERSUS

COMMNR. & SECY.,GOVT. OF TAMIL NADU &ORS

Respondent(s)

Date: 07/04/2005 These Petitions were called mentioned today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. V. Balachandran,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List the petitions in the last week of April, 2005.

[T.I. Rajput]

Court Master

[Shelly Sengupta]

Assistant Registrar